[Shri Om Mehta]

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Baroda on the 14th August, 1972.

(ii) Memorandum of Action taken on the Report. [Planed in Library. See No. ?-8838/ 74].

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT, 1955

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of Notification No. G.S.R. 684(E), (Hindi and English versions) published in Gazette of India dated the 9th December. 1974 under sub-section (6) of section 3 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-8839/ 74].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

SHRI B. SHANKARANAND: I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undert; kings given by the Ministers durin; the various sessions of Lok Sabha:—

S-ssion, 1470.

## Fourth Lok Sabha

(1) Statement No. XXVI · · · · · Eleventh

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(11) Statement No. XXXI	•		•	•	•	Twelfth	Session,	1970.
		Fift	h Lok	Sabl	ia			
(ui) Statemeng No. XXXIV	٠.	•	•	•	•	Second	Session,~	1971.
(IV) Statement No. XXV	•	•	•		•	Fourth	Session,	1972.
(v) Statement No. XVII	•	•			•	Fifth	Session,	1972.
(vi) Statement No. XV		•				Sixth	Session,	1972.
[(vii) Statement No. XVIII	•		•			Seventh	Session,	1973.
(viii) Statement No. XII	•		•			Eighth	Session,	1973.
(xi) Statement No. X .	•		•	•	•	Ninth	Session,	1973.
(x) Statement No. XI	•					Tenth	Session,	1974.
(xi) Statement No. IV .						Bleventh	Session	1974.

[Placed in Library, See No. LT-8840/74].

REVIEW AND ANNUAL REPORT OF MAN-GANESE ORE (INDIA) Ltd., NAGPUR FOR 1972-73

(xii) Statement No. I .

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): On behalf of Shri Sukhdev Prasad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

Tweifth Session,

1974.

- (i) Review by the Government on the working of the Manganese Ore (India) Ltd., Nagpur for the year 1972-73
- (ii) Annual Report of the Manganese Ore (India) Ltd. Nagpur, for the year 1972-73 along with the Audited Accounts

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and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-8841/ 74].

(CONTROL) COTTON TEXTILES AMNOT. ORDER, 1974, REVIEWS .AND ANNUAL REPORTS OF MINERALS METALS TRADING CORP. OF INDIA LTD., NEW DELHI, FOR 1973-74 AND EXPORT CREDIT AND GUARANTEE CORP. LTD., BOMBAY WITH AUDITED ACCOUNTS FOR 1973 AND GOVT. RESOLUTION THEREON.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE VISHWANATH PRATAP SINGH): I beg to lay on the Table:--

- 1. A copy of the Cotton Textiles (Control) Second Amendment Order, 1974 (Hindi and English versions) published in Notification No. 3147 in Gazette of India dated the 30th November, 1974 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed Library. See No. LT-8842/74].
- 2. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1958:--
  - (1) (a) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Ltd., New Delhi for the year 1973-74.
  - (b) Annual Report of the Minerals and Metals Trading Corporation of India Ltd., New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon,
  - (ii) (a) Review by the Government on the working of the Export Credit and Guarantee

Corporation Ltd., Bombay, for the year 1973.

- (b) Annual Report of the Export Credit and Guarantee Corporation Ltd., Bombay, the year 1973 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8843/74].
- 3. (1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 ---
  - (a) Report (1974) of the Tariff Commission on the continuance of protection to the Dyeintermediates Industry.
  - (b) Government Resolution No 12(1)-Tar/74, dated the 17th December, 1974 (Hindi and versions) notifying English Government's decisions on the above Report.
- (11) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously Hindi version of the Report mentioned at (i) above. [Placed in Library. See No. LT-8844/74].

ANNUAL REPORT OF PRESS COUNCIL OF INDIA FOR 1973

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI I. K GUJRAL): On behalf of Shri Dharam Bir Sinha, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Press Council of India for the vear 1973. under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-8845/74].